

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 2107/1991

New Delhi this the 13th day of December, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

Jawahar Lal S/O Jhaman Lal,
Diesel Mechanic Gr.III TRD,
Central Railway, Gwalior,
R/O House of Prabhu Dayal
Bagel, Mohalla Shiv Nagar,
P.O. Dhanoli, Agra.

... Applicant

(By Shri K. N. R. Pillai, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of
Railways, New Delhi.
2. Divisional Railway Manager,
Central Railway, Jhansi.
3. Shri Parmanand,
DSL Mechanic, Central
Railway, Jhansi.
4. Shri Ratan Singh,
DSL Mechanic TRD,
Central Railway,
Agra Cantt.
5. Shri Surendra Kumar,
DSL Mechanic TRD,
Central Railway,
Faridabad.

... Respondents

(By Shri H. K. Gangwani, Advocate)

ORDER (ORAL)

Shri N. V. Krishnan, Acting Chairman —

When this matter came up today, the learned counsel
for the applicant submitted that he is satisfied with
the position indicated in the additional affidavit filed
by the respondents. He, therefore, seeks permission to
withdraw this O.A. In the circumstance, permission is
granted. O.A. is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

N. V. Krishnan
(N. V. Krishnan)
Acting Chairman

/as/